

THE HIGH COURT OF MEGHALAYA:
SHILLONG
NOTICE

NO.HCM.III/166/2019-JudI./Part-I/604

Dated Shillong, the 06th October, 2026

It is hereby notified for the information of all concerned that tomorrow, i.e. **07th October, 2026**, the **Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew** will not sit.

Accordingly, all matters listed before the said Single Bench shall stand adjourned and will be listed in due course.

Urgent matters, if any, from the list and determination of the said Single Bench may be intimated to the Joint Registrar (Listing) for urgent listing before the appropriate Bench, subject to the approval of Hon'ble the Chief Justice.

By Order,


JOINT REGISTRAR (LISTING)

Dated Shillong, the 06th October, 2026

Memo NO.HCM.III/166/2019-JudI./Part-I/604A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
- ✓ 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.


JOINT REGISTRAR (LISTING)
Joint Registrar (Listing)
The High Court of Meghalaya
Shillong

2265
6/10/26